

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:199
ANSWERED ON:21.07.2003
ENVIRONMENT IMPACT ASSESSMENT COMMITTEE
CHARAN DAS MAHANT

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government have constituted an Environment Impact Assessment Committee;
- (b) if so, the details of the reports submitted by the Committee to the Government since inception;
- (c) whether the recommendations made by the Committee have been totally implemented by the Government; and
- (d) if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI DILIP SINGH JU DEV)

(a) Environmental Impact Assessment (EIA) Committees have been constituted for the sectors of Industries, Mining, Thermal Power, Infrastructure, River Valley and Nuclear Power Projects.

(b), (c) & (d) The proposals referred to the Union Government for environmental clearance under the provisions of EIA Notification, 1994 and subsequent amendments thereto, are reviewed by the respective Sectoral Committees and recommendations made for environmental clearance / rejection. Based on these recommendations, proposals are then processed for appropriate decision.